

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 315 of 2013

Dated : 11th September, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s Torrent Power Ltd.

.... Appellant(s)

Versus

**Central Electricity Regulatory
Commission & Ors.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Abhishek Munot

Counsel for the Respondent(s) : Mr. M.S.Ramalingam for R-1
Mr. M.G. Ramachandran
Ms. Swapna Seshadri for R.4

ORDER

Post the matter for hearing on **25.09.2014**. In the meantime, it is open to the learned counsel for the Appellant to file the Rejoinder, after serving copy on the other side.

(Rakesh Nath)
Technical Member
ts/kt

(Justice M. Karpaga Vinayagam)
Chairperson